

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-69/2004/7906/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Rousan Ara Rahman,
District & Sessions Judge,
Karimganj.

Dated Guwahati, the nd 22 August, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. JKD/2023/4559 Dated 17.08.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the morning of 17.08.2023 till the morning of 22.08.2023**. Further, the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-69/2004/7907/A, dated , 22-08-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)